

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

ICATION NUMBER

PETITION NUMBER : TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S) : BASF INDIA LTD

NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

CHITRA SRIVINAS

IRP

lehiha

ORDER

Ms Chitra Srinivas, IRP present and made her submissions in relation to the prayers mentioned in the memo filed by her. She also sought clarifications in relation to the order passed by the Hon'ble High Court of Madras on 29.4.2016 in this matter. Time is enlarged at her request for continuation of the submissions. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc